1971 together with an explanatory memorandum.

- (x) G.S.R. 222 published in Gazette of India dated the 13th February, 1971 together with an explanatory memorandum.
- (xi) S.O. 98 published in Gazette of India dated the 1st January, 1971 together with an explanatory Memorandum. [Placed in Library. See No. LT-22/71]

(7) A copy each of the following Notifications (Hindi and English vertions) issued under the Central Excise Rules, 1944 -

- G.S.R. 2005 published in Gazette of India dated the 12th December 1970 together with an explanatory memorandum
- (ii) G S R, 2011 published in Gazette of India dated the 15th December, 1970 together with an explanatory memorandum.
- (iii) G S.R. 2043. 2044 and 2045 published in Gazette of India dated the 17th December, 1970 together with an explanatory memorandum.
- (iv) G.S.R. 2047 and 2048 published in Gazette of India dated the 18th December, 1970 together with an explanatory memorandum.
 - (v) G.S.R. 2063 and 2064 published in Gazette of India dated the 26th December, 1970 together with an explanatory memorandum.
- (vi) G.S.R. 3J published in Gazette of India dated the 2nd January, 1971 together with an explanatory memorandum,

- (vii) G.S.R. 294 published in Gazette of India dated the 27th February, 1971 together with an explanatory memorandum.
- (viii) G.S.R. 295 published in Gazette of India dated the 27th February, 1971 together with an explanatory memorandum. [Placed in Library. Sec No. LT-23/71]

11, 46 brs.

MASSAGE FROM RAJYA SABHA

SECREFARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha : -

"In accordance with the provisions of rule 111 of the Rules of procedure and (onduct of Business in the Rajya Sabha, 1 am directed to enclose a copy of the Imports and Exports (Control) Amendment Bill, 1971, which has been passed by the Rajya Sabha at its sitting held on the 25th March, 1971."

IMPORTS AND EXPORTS (CONFROL) AMI NOMENT BILL

AS PASSED BY RAILA SABILA

SECRETARY : Sir, I lay on the Table of the House the Imports and Exports (Control) Amendment Bill, 1971, as passed by Rajya Sabha.

11.47 hrs.

RESIGNATION BY MEMBER

(SHRI BHAGIRATHI GOMANGO)

MR. SPEAKER: 1 have to inform the House that Shri Bhagirathi Gomango,